


**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/113/(IB)/2017
NAME OF THE PETITIONER(S) : REKHA JAIN PROPRIETRIX ROSHAN PETROCHE
NAME OF THE RESPONDENT(S) : ICOL CHEMICALS PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION REPRESENTATION BY WHOM | SIGNATURE |
|-------|--------------------------------|---------------------------------------|---|
| | AM Anandakrishna For Abahar | For Pehhu |  |

ORDER

Counsel for petitioner present and submitted that there are chances of settlement and prays for time. No representation on behalf of respondents. Time enlarged at request. Put up on 14.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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